

DIVISION BENCH
COURT - I

O-229

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/209(KB)2022
IA(COMPANIES.ACT)/73(KB)2024,
CONT.A./19(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH JUNE 2024

IN THE MATTER OF	ASHIM CHAKRABORTY VS KARD ENTERPRISES PRIVATE LIMTIED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance via video conference/physically

For the Petitioner

Ms. Sonam Agarwal, PCS
Mr. Ritoban Sarkar, Adv.

For R1-R5

Ms .Manju Bhuteria, Adv.
Ms. Urmila Chakraborty, Adv.
Mr. Abhishek Jain, Adv.

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **08.08.2024**.

**Satyajit Roy
(Court Officer)**